

**HIGH COURT OF UTTARAKHAND AT NAINITAL**

**NOTIFICATION**

No. 174 /UHC/Admin.B

Dated: 24 April, 2018.

In the exercise of powers conferred under section 19 (1) of the Right to Information Act, 2005 (Act 22/2005), the High Court of Uttarakhand do hereby designate Registrar (Inspection), High Court of Uttarakhand as the Appellate Authority for the High Court of Uttarakhand vice Registrar (Judicial), High Court of Uttarakhand with immediate effect.

By Order of Hon'ble the Chief Justice

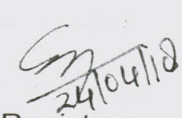
Sd/-  
(Narendra Dutt)  
Registrar General

No. 1750 /UHC/Admin.B/R.T.I./2005

Dated: 24 April, 2018.

Copy to:

1. Chief Information Commissioner, Uttarakhand, Uttarakhand Information Commission, RTI Bhawan, Mussoorie Bypass Ring Road, Ladpur, Dehradun- 248008.
2. P.P.S to Hon'ble the Chief Justice with the request to place it before Hon'ble the Chief Justice for His Lordship's kind perusal.
3. PS/PA to Hon'ble Judges of this Court with the request to place notification for kind perusal of Hon'ble Judges.
4. Registrar (Infrastructure), High Court of Uttarakhand.
5. Registrar (Judicial), High Court of Uttarakhand.
6. Registrar (Protocol/Computer), High Court of Uttarakhand.
7. Registrar (Inspection), High Court of Uttarakhand.
8. All the District & Sessions Judges, State Judiciary, Uttarakhand.
9. All the Principal Judge/Judge, Family Courts, Uttarakhand.
10. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
11. Accountant General (A & E), Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun- 248195.
12. All the Deputy Registrars, High Court of Uttarakhand.
13. All the Assistant Registrars/Section Officers of the High Court of Uttarakhand.
14. Director, Printing & Stationary, Government Litho Press, Roorkee, Dist.- Haridwar for publication of the notification in the next issue of Gazette of Uttarakhand.
15. I/C N.I.C., High Court of Uttarakhand.
16. Guard File.

  
Assistant Registrar  
Admin.B